

ITEM NO.20

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Criminal Appeal No(s). 573/2022

VINOD KUMAR SHARMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 27-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR
Mr Abhishek Misra, Adv.
Ms Deepika Mishra, Adv.
Ms Purnima Jain, Adv.
Mr Shailwal Srivastava, Adv.
Mr. Ajay Kumar Srivastava, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 and 2 are duly represented.

Original records have not been received from the High Court
and Trial Court. Issue D.O. letter.

List on 15.11.2022.

ANJU BAJAJ CHANDNA
Registrar